GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1823 ANSWERED ON:04.08.2010 REGULATION OF INTERNATIONAL SCHOOL

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has decided to regulate international schools in India and to consider a system of registration for them;
- (b) if so, the details thereof;
- (c) whether any decision has been arrived amongst the stakeholders in this regard;
- (d) if so, the details thereof;
- (e) whether there is no clear cut policy on affiliation to foreign boards or appointment of foreign teachers to these schools; and
- (f) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (f): A policy on regulation of schools affiliated to foreign boards and appointment of foreign teachers is presently under consideration.